

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/397(CHE)/2022
PETITION NUMBER : CP(IB)/278(CHE)/2021
NAME OF THE PETITIONER : C Sanjeevi M/s Anu Egitech Pvt Ltd
NAME OF THE RESPONDENT(S) : Nagarajan Hanumanth Rao
UNDER SECTION : Sec 19(2) of IBC, 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

Ld. Counsel Mr. Jayasankar Toti appears for the Applicant / RP. Ld. Counsel Mr. Akilan appears for R1.

Ld. Counsel for R1 submits that whatever documents he had in his possession, he has handed over to the Applicant RP. R1 has been working with M/s. Swiggy as delivery boy and he is not concerned with the company.

Ld. Counsel for R1 is directed to file affidavit in this regard and file the physical copy of the documents in possession of R1 before the Tribunal. Copy be also given to the Applicant.

List on 17.04.2023 for consideration.

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AJAI DAS MEHROTRA
Member (Technical)

Phk

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SANJIV JAIN
Member (Judicial)